

(ब) यदि हां, तो भीसतन कितने प्रतिशत आयाज बर्बाद होता है और इसे रोकने के लिये सरकार ने क्या प्रयत्न किये हैं ?

साहू, कृषि सामुदायिक विकास तथा लहकार न्यायलय में राज्य मंत्री (श्री अन्ना साहू शिन्डे) : (क) (ब) यह सच नहीं है कि मजस तथा अन्य बन्दरगाहों पर उतारते तथा लादा समय बहुत अधिक मात्रा में आयाज बर्बाद हो जाता है। यदि कोई हानि होती है तो वह नाम मात्र होती है और अपनी बन्दरगाहों पर लाखों टन आयाज सम्भालने में यह हानि होती अवश्यम्भावी है।

Intensive Agriculture Programme in Madhya Pradesh

*758. Shri Baburao Patel: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Government of Madhya Pradesh had some time back prepared a 'crash programme' for intensive agriculture involving crores of Rupees;

(b) whether it is also a fact that the programme was sent to the Government of India for perusal, approval and additional financial assistance;

(c) whether this programme has been implemented to any measure; and

(d) if so, what worthwhile gains have been obtained as a result of its implementation?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Anasahib Shinde): (a) No proposal involving intensive agriculture and of the nature of a 'crash programme' has been received so far from the Government of Madhya Pradesh, apart from the normal plan schemes like the High-Yielding Varieties Programme etc. which are received and considered from time to time.

(b) to (d). Do not arise.

Cochin Shipyard

*759. Shri A. K. Gopalan:
Shri P. Gopalan:
Shri P. Ramamurti:
Shri Ramachandra Veerappa:

Will the Minister of Transport and Shipping be pleased to state:

(a) whether it is a fact that the Special Officer has submitted his report on the Cochin Shipyard Project Report prepared by the Mitsubishi firm;

(b) if so, the total estimated outlay of the project on the basis of the Special Officer's report;

(c) whether any cutting down of the foreign exchange component estimated earlier for the project has been recommended in the report; and

(d) if so, the reasons stated therefor?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) and (b). Yes, Sir. The reports of the Special Officer have been considered by the Technical Working Group. According to the Working Group the total outlay on the project is estimated at Rs. 35.50 crores.

(c) and (d). Yes, Sir. The foreign exchange component has been reduced taking into account the requirements of the Project as recommended by the technical experts and their latest assessment of the availability of indigenous machinery and equipment.

बीनी के कारखानों का प्राधुनिकीकरण

*760. श्री नरक पाण्डेय :

श्री इस्हाक साहबजी :

क्या साहू तथा कृषि मंत्री बीनी के कारखानों के प्राधुनिकीकरण के बारे में 26 जुलाई, 1966 के तारान्त्रिक प्रश्न संख्या 57 के उत्तर के संबंध में यह बताने की कृपा करें कि :

(क) क्या बीनी के कारखानों के प्राधुनिकीकरण संबंधी सर्विस की स्थिति

दिलों पर इस बीच कोई निर्णय कर लिया गया है; और

(ब) यदि हां, तो उसकी मुख्य बातें क्या हैं ?

जाच, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्ना-साहिब शिन्दे) : (क) जी नहीं ?

(ख) प्रश्न ही नहीं उठता ।

Forest Education Directorate

*762. Shri Vasudevan Nair: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government's attention has been drawn to a report published in the 'Northern Post' of Dehra Dun dated the 22nd May, 1967 in which several instances of misuse of public money by the Forest Education Directorate such as payment to firms unconnected with supplies, favouring pet firms in placing orders for equipment, placing orders in excess of actual requirements and payment in advance of the delivery of goods etc. have been mentioned; and

(b) if so, the action taken in the matter?

The Minister of State in the Ministry of Food, Agriculture Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes, Sir.

(b) The matter is being inquired into by the Central Bureau of Investigation.

Wheat Smuggling to Pakistan

*763. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that wheat is being smuggled to Pakistan from

Punjab apart from other neighbouring States in India;

(b) whether any inquiries have been made into the matter;

(c) if so, the outcome thereof; and

(d) the steps taken or proposed to be taken to check the same and bring the persons responsible to book?

The Minister of State in the Ministry of Food, Agriculture Community Development and Cooperation (Shri Annasahib Shinde): (a) to (c). No, Sir. The Punjab Government have categorically stated that no wheat is being smuggled to Pakistan. No report of smuggling to Pakistan from any neighbouring State has also been received.

(d) Does not arise.

One wheat zone for H. P. and Punjab

*764. Shri Yajna Datt Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that a suggestion has been made by the Himachal Pradesh Government that Himachal be included in the Punjab Wheat Zone;

(b) if so, Government's reaction thereto; and

(c) whether the Punjab Government are agreeable to this suggestion?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes, Sir.

(b) and (c). The decision to make Punjab and Himachal Pradesh into single-State Zone was taken only in April, 1967, at the conference of Chief Ministers held in New Delhi and it is too early to think of a revision.